

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.103  
CP(IB)/246(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Priti Bhupesh Shah  
V/s  
Layka Labs Limited

.....Applicant

.....Respondent

**Order delivered on 17/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	:Mr. Navin Pahwa, Senior Advocate a. w. Mr. Jaimin Dave, Advocate & Ms. Hirva Dave, Advocate
For the Respondent	:Mr. Saurabh Soparkar, Senior Advocate a. w. Ms. Dharmishta Raval, Advocate

**ORDER**

This matter is listed on 24.04.2024 for arguments and the each of the parties are given 10-10 Minutes to make their submissions.

Both sides are directed to file their written submissions not more than three pages.

Re-list for hearing on 24.04.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**